Sixteenth Loksabha

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): On behalf of Shrimati Nirmala Sitharaman, I beg to lay on the Table:

- (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2016-2017, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9347/16/18]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र रिसंह): अध्यक्ष महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं: -

(1) यूरेनियम कार्पोरेशन ऑफ इंडिया लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9348/16/18]

(2) इलेक्ट्रानिक्स कार्पोरेशन ऑफ इंडिया लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9349/16/18]

(3) इंडियन रेयर अर्थ्स लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापना

[Placed in Library, See No. LT 9350/16/18]

(4) न्यूक्लियर पावर कार्पोरेशन ऑफ इंडिया लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9351/16/18]

(5)भारतीय नाभिकीय विद्युत निगम लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2018-19 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9352/16/18]

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -
 - (एक) भारत ब्राडबैंड नेटवर्क लिमिटेड, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) भारत ब्राडबैंड नेटवर्क लिमिटेड, नई दिल्ली का वर्ष 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9353/16/18]

- (3) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -
 - (एक) भारत ब्राडबैंड नेटवर्क लिमिटेड तथा दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय के बीच वर्ष 2018-2019 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9354/16/18]

(दो) महानगर टेलीफोन निगम लिमिटेड तथा दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय के बीच वर्ष 2018-2019 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 9355/16/18]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): मैं श्री एस. एस. अहलुवालिया की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूं: -

- (1) (एक) सॉफ्टवेयर टेक्नोलॉजी पार्क्स ऑफ इंडिया, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।।
 - (दो) सॉफ्टवेयर टेक्नोलॉजी पार्क्स ऑफ इंडिया, नई दिल्ली के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9356/16/18]

- (3) (एक) सोसाइटी फॉर एप्लाइड माइक्रोवेव इलेक्ट्रॉनिक्स इंजीनियरिंग एंड रिसर्च, मुंबई के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) सोसाइटी फॉर एप्लाइड माइक्रोवेव इलेक्ट्रॉनिक्स इंजीनियरिंग एंड रिसर्च, मुंबई के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9357/16/18]

खान मंत्रालय में राज्य मंत्री तथा कोयला मंत्रालय में राज्य मंत्री (श्री हिरभाई चौधरी): अध्यक्ष महोदया, मैं खान और खिनज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत अधिसूचना सं० का॰ अा० 2268(अ), जो 4 जून, 2018 के भारत के राजपत्र में प्रकाशित हुई थी और जो स्थायी समिति के उपस्भापित के रूप में श्री के.के. सिंह के कार्यकाल को तीन वर्ष के लिए बढ़ाते हुए कोयला मंत्रालय में पुनर्गठित कोयला, लिग्नाइट और बालू की धराई से संबंधित खनन योजना के अनुमोदन के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 9358/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions): -

 Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9359/16/18]

Memorandum of Understanding between the Konkan Railway Corporation
 Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9360/16/18]

Memorandum of Understanding between the Mumbai Railway Vikas Corporation
 Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9361/16/18]

 Memorandum of Understanding between the Braithwaite and Company Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9362/16/18]

 Memorandum of Understanding between the Rail Vikas Nigam Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9363/16/18]

 Memorandum of Understanding between the Railtel Corporation of India Limited and the Ministry of Railways for the year 2018-2019. Memorandum of Understanding between the Indian Railway Catering and Tourism Corporation Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9365/16/18]

 Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9366/16/18]

Memorandum of Understanding between the Container Corporation of India
 Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9367/16/18]

Memorandum of Understanding between the Dedicated Freight Corridor
 Corporation of India Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9368/16/18]

Memorandum of Understanding between the Indian Railway Finance Corporation
 Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9369/16/18]

Memorandum of Understanding between the Kolkata Metro Rail Corporation
 Limited and the Ministry of Railways for the year 2018-2019.

[Placed in Library, See No. LT 9370/16/18]

महिला और बाल विकास मंत्रालय में राज्य मंत्री तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डॉ. वीरेन्द्र कुमार): माननीय अध्यक्ष महोदया, मैं नेशनल माइनरिटीज डेवलपमेंट एंड फाइनेंस कार्पोरेशन तथा अल्पसंख्यक कार्य मंत्रालय के बीच वर्ष 2018-19 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 9371/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 21A of the Commercial Courts Act, 2015 inserted by the Commercial Court, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018:-

- The Commercial Courts (Pre-Institution Mediation and Settlement) Rules, 2018 published in Notification No. G.S.R.606(E) in Gazette of India dated 3rd July, 2018.
- The Commercial Courts (Statistical Data) Rules, 2018 published in Notification No.
 G.S.R.607(E) in Gazette of India dated 3rd July, 2018.

[Placed in Library, See No. LT 9372/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

 Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2018-2019.

[Placed in Library, See No. LT 9373/16/18]

 Memorandum of Understanding between the Mazagon Dock Shipbuilders Limited and the Department of Defence Production, Ministry of Defence for the year 2018-2019.

[Placed in Library, See No. LT 9374/16/18]

 Memorandum of Understanding between the Hindustan Shipyard Limited and the Department of Defence Production, Ministry of Defence for the year 2018-2019.

[Placed in Library, See No. LT 9375/16/18]

 Memorandum of Understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence for the year 2018-2019.

[Placed in Library, See No. LT 9376/16/18]

Memorandum of Understanding between the Bharat Electronics Limited and the
 Department of Defence Production, Ministry of Defence, for the year 2018-2019.

[Placed in Library, See No. LT 9377/16/18]\

 Memorandum of Understanding between the Bharat Electronics Limited and the BEL Optronic Devices Limited for the year 2018-2019.

[Placed in Library, See No. LT 9378/16/18]

 Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production, Ministry of Defence for the year 2018-2019.

[Placed in Library, See No. LT 9379/16/18]

Memorandum of Understanding between the Bharat Dynamics Limited and the
 Department of Defence Production, Ministry of Defence, for the year 2018-2019.

[Placed in Library, See No. LT 9380/16/18]

 Memorandum of Understanding between the BEML Limited and the Department of Defence Production, Ministry of Defence, for the year 2018-2019.

[Placed in Library, See No. LT 9381/16/18]